

1	2	3	4	5	6	7	8
2.	Andhra Pradesh	413	241	654	228	367	595
3.	Assam	1	4	5	1	4	5
4.	Bihar	21	7	28	21	7	28
5.	Chhattisgarh	1	1	2	1	1	2
6.	Gujarat	44	19	63	38	17	55
7.	Haryana	0	4	4	0	4	4
8.	Himachal Pradesh	0	0	0	0	0	0
9.	Jammu and Kashmir	0	0	0	30	0	30*
10.	Jharkhand	2	1	3	2	1	3
11.	Karnataka	32	14	46	32	14	46
12.	Kerala	48	136	184	48	136	184
13.	Madhya Pradesh	0	0	0	0	0	0
14.	Maharashtra	374	204	578	310	215	525
15.	North East-I	0	0	0	0	0	0
16.	North East-II	4	3	7	4	3	7
17.	Orissa	9	5	14	9	5	14
18.	Punjab	2	1	3	2	1	3
19.	Rajasthan	2	2	4	2	2	4
20.	Tamil Nadu	99	121	220	99	121	220
21.	Uttar Pradesh (East)	82	105	187	82	105	187
22.	Uttar Pradesh (West)	105	51	156	105	51	156
23.	Uttaranchal	2	0	2	2	0	2
24.	West Bengal	206	223	429	206	223	429
25.	Calcutta Telephones	2	3	5	2	3	5
26.	Chennai Telephones	91	0	91	91	0	91

*Number of PCOs provided during 2007-08 includes those provided against applications registered before 2007-08.

Erasing of telephone complaints

21. SHRI SABIR ALI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that staff of some of the Telephone Exchanges of MTNL, Delhi indulge in erasing the complaints registered on 198;

(b) if so, the action taken against those involved in such malpractices; and

(c) the action taken to prevent reoccurrence thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) No, Sir. There is no such case in MTNL, Delhi.

(b) and (c) Does not arise in view of (a) above.

Archaeological sites buried under construction and development sites

22. SHRI AMIR ALAM KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many archaeological sites are buried under construction and cultivation;

(b) whether country is loosing out on the possibilities of excavating a large number of archaeological sites because of growing population and development activities;

(c) if so, the details thereof;

(d) whether any survey is being conducted before taking up any development project;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Yes, Sir. No comprehensive survey/investigation of all such sites has been done so far. However, the National Commission for Heritage Bill 2009 introduced in the Parliament contains a provision for maintenance of a Heritage Site Roster.

(d) to (f) The Archaeological Survey of India (ASI) invariably conducts a survey in respect of a developmental project coming up near any centrally protected monument/site. ASI also undertakes such a survey in respect of any project referred to it by the Ministry of Environment and Forests.

Status of Commonwealth Games projects

23. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the status of the 2010 Commonwealth Games projects; and

(b) the steps Government proposes to take to ensure that these projects are completed in time?